

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA (CAA)-139(PB)/2017

IN THE MATTER OF:

Vikas Ecotech Ltd. and
Vikas Multicorp Ltd.

.....Petitioner

SECTION: Under Section 230(1) of the Companies Act

Order delivered on 07.12.2017

Coram:

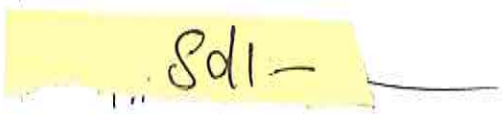
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

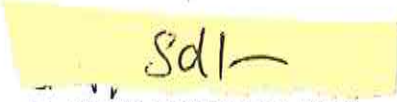
R. VARADHARAJAN
Hon'ble Member (Judicial)

For the Applicant / Petitioner : Mr. P. Nagesh, Ms. Suman Kumar, Adv.
For the Respondent :
For the ROC, Delhi : Mr. Manish Raj, Company Prosecutor

Order

Order reserved.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


R. VARADHARAJAN
Member (Judicial)

07.12.2017
V.Sethi